

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 845/2016

SUSHILA JETHWANI @ KIRAN KRIPLANI

Petitioner(s)

VERSUS

SUMITA JETHWANI @ BAGHVANTI JETHVANI AND ORS

Respondent(s)

(with appln. (s) for dispensing with service of notice and  
permission to appear and argue in person)

Date : 30/09/2016 This petition was called on for hearing today.

For Petitioner(s)

Petitioner-in-person,Adv.

For Respondent(s)

Mr. Abinash Kumar Mishra,Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Respondent nos. 1 and 2 have already filed counter  
affidavit.

Respondent no.3 has refused to accept the notice as  
such, his service is deemed to be complete but none has  
entered appearance.

Registry to process the matter for being listed before  
the Hon'ble Court as per rules.

(PAWAN DEV KOTWAL)  
Registrar